

**Proposal to extend facilities to demonstrators of Colleges for Higher Studies and promotion**

4477. SHRI CHIRANJIB JHA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the University Grants Commission propose to extend facilities to the demonstrators of Colleges for higher studies and promote them as Lecturers; and

(b) if so, how and in what way the University Grants Commission wants to implement these recommendations?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b). It is for the Universities to implement any recommendation for providing facilities for improvement of qualifications of their teachers, including demonstrators. Appointment of demonstrators to posts of lecturers would depend on the number of vacancies and recommendation of duly constituted Selection Committees.

**Monopoly purchase of marketable surplus based on compulsory levy on slab system**

4478. SHRI BHOGENDRA JHA: Will the Minister of AGRICULTURE be pleased to state whether on the basis of experience of the wheat procurement monopoly purchase of entire marketable surplus based on compulsory levy on slab system excluding the poor peasants is to be resorted to while paying a remunerative price, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): With the take-over of wholesale trade in wheat, purchases of wheat in wholesale quantities are made only by approved public agencies. A system of compulsory levy on producers of wheat was introduced only in the States of Bihar, Madhya Pradesh and Maharashtra. As the reason of intensive

procurement of wheat is over it is not considered feasible at this stage to introduce a system of compulsory levy in the other wheat producing States. But the experience of the current procurement operations will be useful in formulating future procurement policies.

**Loss or damage to crops due to Rains in U.P.**

4479. SHRI BHOGENDRA JHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether crops having either been damaged or destroyed by the heavy rains in the 21 of the 54 Districts in U.P. last week; and

(b) if so, what steps have been taken to render assistance to the affected people?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

(a) and (b). The State Government of Uttar Pradesh has reported that based on the preliminary reports, the estimated area damaged due to heavy rains and floods from the last week of July, 1973 in 39 districts is about 22,77,631 acres and the estimated value of the loss is Rs. 7,03,24,03,2.00. The relief provided to the affected people is as follows:—

Ahetuk Sahayata (Gratuitous)	Rs. 81.26 lakhs
Prakeerna Sahayata (Miscellaneous)	Rs. 6.02 lakhs
Total : Rs. 87.28 lakhs	

**Committee to examine the Central Responsibility in Higher Education**

4480. PROF. NARAIN CHAND PARASHAR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Chairman of the U.G.C. has appointed a Committee to